

(b) if so, what were the reasons therefor;

(c) whether Shri Natwar Singh was sent as Special Emissary to Prime Minister with a message from him; and

(d) if so, what were the contents of the message and how the Botswana Government responded thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b) Prime Minister was due to visit Botswana from August 30 to August 31, 1986. Shortly before the visit it was found that the Prime Minister's presence in Harare on these dates was indispensable to enable him to undertake urgent consultations with various leaders particularly on measures in regard to possible assistance by the Non-aligned Movement to the Frontline States.

(c) and (d) Shri K. Natwar Singh, the then Minister of State for Fertilizers, was deputed to Botswana with a letter from the Prime Minister explaining the reasons for the postponement of his visit to that country. The Government of Botswana fully understood the compelling circumstances in which the visit was postponed.

Wali Khan's statement on Pak's interference in the internal affairs of India

1968. SHRI MAHENDRA PRASAD;  
SHRI MURLIDHAR CHANDRAKANT  
BHANDARE;  
SHRI T. CHANDRASEKHAR REDDY;

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

v-

(a) whether Government's attention has been drawn to the statement of Pakistan National Awami party leader Mr. Wali Khan, during his visit to Soviet Union that Pakistan was interfering in the internal affairs of

India by organising training camps for Sikh terrorists and challenged the Pakistani allegation that India was backing Miss. Benazir Bhutto in her campaign against President Zia's regime in Pakistan; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI): (a) Government has seen reports in this regard.

(b) These reports reflect the fact that there are sections in Pakistan who do not subscribe to their government's denial of responsibility in these matters.

#### **Contribution of Development Banks in promoting first generation success full entrepreneurs**

1969. PROF. CHANDRESH V. THAKUR: Will the Minister of FINANCE be pleased to state:

(a) the concrete contribution of development banks, particularly the IDBI, in promoting the first generation successful entrepreneurs during the last three years;

(b) how many new successful entrepreneurs have been promoted in such States where rate of industrialisation is less than the national average during the last three years; and

(c) what has been the contribution of these new successful entrepreneurs in (i) the net value added, (ii) sales volume and (iii) employment creation during the above period?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) and (b) Industrial Development Bank of India (IDBI) has reported

that in order to encourage new and potential entrepreneurs to launch industrial ventures, financial institutions have been supporting Entrepre-

neurship Development Programmes (EDPs). The assistance granted by IDBI for EDPs during the last 3 years is as under:—

<b>Year (July-June)</b>	<b>Assistance granted (Rs. in Lakhs)</b>	<b>No. of EDPs Conducted</b>	<b>No. of Entre- preneurs trained</b>
1983-84	21.00	110	2500
1984-85	45.70	80	2200
1985-86	60.83	143	4000

I.D.B.I. also provides assistance to the new and first generation entrepreneurs through its seed capital scheme and special capital scheme. The State-wise details of assistance granted by IDBI during the last 3 years under these schemes are as in the Statements I and II. (See Appendix CXL, Annexure Nos. 73 and 74.]

(c) As the assistance is granted through the primary lending agencies, data regarding the status of the project implementation, net value added, sales and employment creation are not readily available with IDBI.

#### **Exemption to Shri Madhavrao Scindia under FERA**

1970. SHRI SHANKER SINH VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) whether Government have exempted Shri Madhavrao Scindia and his family members from the provisions of Section 19 of the FERA for their holdings in UK as reported in the Illustrated Weekly of August 10—16, 1986 issue; and

(b) if so, what are the reasons for granting such exemption?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI); (a) No. Sir.

(b) Does not arise.

#### **Display of corned beef at Harare Agricultural Show.**

1971. SHRI KRISHNA KUMAR BIRLA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that at the Indian Pavilion at Harare Agricultural Show, which won the first prize recently, corned beef was also put on display;

(b) whether before taking a decision to display corned beef at the Indian Pavilion, Government had considered the likelihood of its hurting the religious feelings of Hindus everywhere; and

(c) if so, under what circumstances the decision to display corned beef at the Indian Pavilion was taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DASMUNSHI): (a) to (c) Under the present export licen sing policy, export of buffalo meat is allowed. The item displayed at the Harare Agricultural Show was buffalo meat. It may, however, be stated that under the present policy, export of beef, which denotes meat of bovine origin other than buffalo, is banned.